

(श्री आरिफ मोहम्मद खां)
और हम ने उनको नोट कर लिया है।
हम अपनी व्यवस्था को बेहतर बनाने
का प्रयत्न कर रहे हैं... (व्यवधान)...
टैरिफ के बारे में एक कमेटी बनाने का
मामला विचाराधीन है जो इस को देखेगी
कि टैरिफ में यह गिनती रहे या इस को
किसी तरह कम या खत्म किया जा सकता
है।

13.20 hrs.

STATEMENT RE RECENT DEVELOPMENTS IN JAMMU AND KASHMIR

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH); Sir, in the State of Jammu and Kashmir certain elements had been indulging in anti-national and secessionist activities since the latter half of 1983. These activities were in the form of demonstrations speeches, hartals, slogan-mongering, causing bomb explosions and issuing threats to life and property of public men, media men and others.

Further, though All India Sikh Students Federation was declared an unlawful association in March 1984, its objectionable activities continued in the State. Other Sikh extremists also joined hands with them.

Following the action by security forces in Punjab, AISSF activists and other Sikh extremists made a common cause with anti-national, secessionist and communal elements in the State and indulged not only in making objectionable speeches and shouting anti-national slogans but also in arson, loot and other violent activities on a large-scale.

PROF. SAIFUDDIN SOZ (Baramulla): I am on a point of

order. Here they are giving the explanation that the government was toppled by defection.

MR. DEPUTY SPEAKER: You cannot interfere like this, Please sit down. The Minister is making a *suo motu* statement.

PROF. SAIFUDDIN SOZ: This is a sufficient proof.

MR. DEPUTY SPEAKER: He is making a statement. This is already on the agenda. There is going to be a discussion. We are going to allow it.

SHRI P. VENKATASUBBAIAH: Building housing Central Government establishments such as post offices, telephone exchanges, State Bank of India were made the targets of attack. Religious places were also attacked and desecrated.

Since July 1983, the Central Government had been impressing upon the State Government to take firm and effective action against the anti-national, secessionist and extremist elements. Till June 1984, the Home Minister sent mine communications to the Chief Minister in this regard. However, the action taken by the State Government was inadequate and often belated and, therefore, made little impact. The activities of these elements, therefore, continued unabated including the hijacking of an Indian Airlines Plane.

PROF. SAIFUDDIN SOZ: The hijacking took place after the dismissal of the Farooq Abdullah Government.

SHRI P. VENKATASUBBAIAH: In another development, the Governor of Jammu and Kashmir dismissed the Ministry headed by Dr Farooq Abdullah on 2.7.1974 and swore in Shri C.M. Shah as Chief Minister to form a new Government under the

provisions of the Constitution of the State of Jammu and Kashmir.

It is Government of India's concern that in the sensitive border State of Jammu and Kashmir, peace and good order prevails and the nefarious designs and activities of those who are seeking to undermine the integrity and unity of India are effectively checked. I would therefore, appeal to the Honourable Members to view the recent developments in the State of Jammu and Kashmir in the right perspective and strengthen the hands of the Government.

MR. DEPUTY SPEAKER : The House stands adjourned to meet at 1425 hrs. after lunch.

13:22 hrs.

The Lok Sabha adjourned for Lunch till twenty five minutes past fourteen of the clock.

The Lok Sabha re-assembled after Lunch at twenty-nine minutes past Fourteen of the Clock

[MR. DEPUTY SPEAKER IN THE
in the Chair]

ELECTION TO COMMITTEE

Recommendation to Rajya Sabha to nominate a Member to Committee on Public undertakings

SHRI KAMALUDDIN AHMED
(Warangal) : I beg to move :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate a member from Rajya Sabha to associate with the Committee on Public Undertakings of this

House for the unexpired portion of the term of the committee in the vacancy caused by the resignation of Miss Saroj Khaparade from the Committee and do communicate to this House the name of the member so nominated by Rajya Sabha."

MR. DEPUTY SPEAKER : The question is :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate a member from Rajya Sabha to associate with the Committee on Public Undertakings of this House for the unexpired portion of the term of the committee in the vacancy caused by the resignation of Miss Saroj Khaparade from the Committee and do communicate to this House the name of the member so nominated by Rajya Sabha."

The motion was adopted

MATTERS UNDER RULE 377

(i) Need for early completion of Ghosi-Khurd Irrigation Project

श्री विलास सुतेमवार (चिमूर) :
उपाध्यक्ष महोदय, महाराष्ट्र के भंडारा जिले की घोसी खुर्द सिंचाई परियोजना पर विचार अब से 10-12 वर्ष पूर्व शुरू हुआ था और उस समय इस पर अनुमानित लागत 160 करोड़ रुपये थी किन्तु कुछ अधिकारियों की ढील के कारण और कुछ इस महत्वपूर्ण और महत्वाकांक्षी योजना को प्राधान्य न देने के कारण अभी तक कार्यान्वित नहीं हो सकी है और इसका लागत व्यय भी बढ़कर 438 करोड़ रुपये हो गया है। इस योजना से लगभग 5 लाख एकड़ भूमि सिंचित करने का लक्ष्य है और